

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 141(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2017

NAME OF THE COMPANY: Ram Bihari Kaushik
Vs
Dadhikar Hotels Pvt Ltd

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1)	KRISHNA KUMAR (Adv.)		Petitioner	} <i>[Signature]</i>
2)	DEEPIKA KUMARI (Adv.)		"	
3)	MANISH GUPTA (Adv.)	PLS	Petitioner	<i>[Signature]</i>
4)	Ankit Saneer (Adv.)		Respondent 1 & 2	<i>[Signature]</i>
5)	P. Nagesh Adv		Petitioner	<i>[Signature]</i>

ORDER

Learned Counsel for the petitioner has requested for some time to bring on record subsequent events leading to the appointment of a new Director in that regard an application is sought to be filed. The Registrar shall also remain present along with records.

List on 24th May 2017.

[Signature]
(CHIEF JUSTICE M.M KUMAR)
PRESIDENT

[Signature]
(SMT. DEEPA KRISHAN)
MEMBER (T)

Dated: 22-5-17
Kanta